

C.G.H.S. Dispensaries/Hospitals In A.P.

8896. SHRI BASAVAPUNNAIAH SINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of CGHS dispensaries, hospitals working at present in Andhra Pradesh;

(b) the names of districts in Andhra Pradesh in which no CGHS dispensaries or hospitals are functioning;

(c) medical facilities available to the

Central Government employees in those areas;

(d) whether there is any proposal to set up more CGHS dispensaries and Hospitals in Andhra Pradesh during 1990-91 and in particular where there is no CGHS dispensary; and

(e) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No CGHS hospital is functioning in Andhra Pradesh. The following CGHS dispensaries/Units are functioning in Andhra Pradesh:

Allopathic Dispensaries	—	13
Ayurvedic Dispensaries/Units	—	2
Homoeopathic Dispensaries/Units	—	2
Unani Dispensaries/Units	—	2

(b) In Andhra Pradesh CGHS is functioning in Hyderabad only.

(c) Central Government employees not covered under CGHS are covered under CS (MA), Rules.

(d) and (e). Yes, Sir, The details are as under:

- 1) Setting up of a sub-dispensary at R.C.I, Centre Vigyan Kancha.
- 2) Bifurcation of two heavily loaded dispensaries—Secunderabad and Humayunagr.
- 3) Setting up of one allopathic dispensary in Kanchan Bagh.

Survey of Jhuggi-Jhonpri area for Ration Cards

8897. SHRI BHOGEN DRA JHA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether survey teams surveyed Jhuggi-Jhonpri areas in Delhi to prepare list of families residing there, on the basis of which they were to get ration cards;

(b) whether Government are aware about irregularities being committed while surveying;

(c) if so, the details of complaints so received in this regard; and

(d) the steps taken to rectify the situation?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) Yes, Sir.

(b) to (d). Delhi Administration has stated that they received representation about non-inclusion of some Jhuggi clusters/individual Jhuggies. It was found on verification that some of the jhuggi occupants claiming to have been left out, had constructed new jhuggies after the cut off date of 31.3.90. In some cases, the No. plates affixed by the survey teams had been shifted from the original place. In some other cases, certain persons could not be covered because the occupants were not physically available during the period of survey.

In order to cover bonafide occupants who were left out for various reasons during the survey, the Administration called applications from such persons during the period from 2.4.90 to 16.4.90. They would be given new ration cards by the concerned circle offices of Food, Supplies and Consumer Affairs Department of the Delhi Administration, after due verification.

Some complaints of irregularities were also received. Complaints prima facie involving irregularities were got investigated through senior officers/Sub-Divisional Magistrates. However, the allegations were generally not substantiated.

Quantum of Engineering Works Executed by CPWD

8898. SHRI P.R. KUMARAMANGALAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantum of engineering works of Department of Agriculture at present executed by CPWD throughout the country;

(b) the justification of continuing the post of a Chief Engineering (Food) in CPWD;

(c) the work load required for the justification of posts of a Chief Engineer (i.e. Zone), Superintending Engineer (i.e. Circle) and Executive Engineer (i.e. Divn.); and

(d) the norms to open an unit in CPWD?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The quantum of engineering works of the Department of Agriculture and its allied organisation, at present executed by the CPWD, is of the order of Rs. 4184.96 lakhs.

(b) In addition to Food works, this Zone is doing works for other Ministries/Departments in Punjab, Haryana, Rajasthan, U.P., M.P., Bihar etc. and also maintenance works in Delhi. The total work load of this Zone during 1989-90 was about Rs. 50 crores.

(c) and (d). Norms for Division are as under:

<i>Figures in lakhs</i>		
	<i>Civil</i>	<i>Electrical</i>
i) Concentrated Construction Work	315	194
ii) Scattered construction works	241	161
iii) Maintenance & Minor works	119	64